

and fulfilling the conditions prescribed in the scheme are eligible for the subsidy. Normally, therefore, there should be no staff canteens which are not receiving Government subsidy.

Hiring of private buses by DTC

744. SHRI MAHENDRA BAHADUR SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what are the terms and conditions on which private buses are hired by the Delhi Transport Corporation;

(b) whether Government propose to make a provision in the contracts to bar the hiring of worn out and uncomfortable buses, as for example buses with low ceiling and exit gates permanently closed; and

(c) whether it is a fact that private buses under DTC operation are not allowed to carry standing passengers whereas DTC buses are allowed to carry standing passengers; if so, what are the reasons for the discrimination?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Private buses have been engaged by the Corporation under the following two schemes:

I. Administrative & Operational Control Charges Scheme.

Under this scheme, the bus owners are required to pay administrative charges to DTC at different rates ranging from Rs. 125/- to Rs. 1000/- per bus per month, depending on the route. The entire income is retained by the bus owners, who employ their own crew.

II. Kilometrage Scheme:

Under this scheme, the bus owners are paid hire charges at the following rates with a guaranteed kilometrage of 250 per bus per day:

(i) Rs. 1.30 per K.M. for buses which are more than six years old.

(ii) Rs. 1.40 per K.M. for buses which are between 2 and 6 years old.

(iii) Rs. 1.50 per K.M. for buses which are less than two years old.

The driver is provided by the bus owner and the conductor by the DTC. The income is deposited with the DTC.

(b) Under the kilometrage scheme, only those buses have recently been engaged which are in good condition and have separate open entrance and exit gates with a ceiling at 6 feet height from the floor.

(c) No, Sir.

Requirement of buses on different D.T.C. routes

745. SHRI MAHENDRA BAHADUR SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what are the routes on which the services of D.T.C. have deteriorated during the last six months;

(b) what steps government have taken to improve the service on these routes;

(c) what is the number of buses under repairs at present; and

(d) whether any loading census is being conducted by the Delhi Transport Corporation to assess the requirement of buses on different routes?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) DTC have intimated that, on the basis of complaints received during the relevant period, some deterioration in the bus services on some of the DTC routes has taken place. Information in regard to the actual routes on which the services deteriorated is not readily available.

(b) Steps have been taken by the Corporation to improve the maintenance of the buses and augment the services suitably.